

1187 *Papers Laid on the Table* FEBRUARY 16, 1959 1188 *Papers Laid on the Table*

Shri T. R. Vittal Rao: . and may make a statement

Mr. Speaker: Hon Members are satisfied with statements I want him to take action in future

NOTIFICATIONS ISSUED UNDER AGRICULTURAL PRODUCE (DEVELOPMENT AND WAREHOUSING) CORPORATION ACT

The Parliamentary Secretary to the Minister of Community Development (Shri B. S Murthy): On behalf of Shri S K Dey I beg to lay on the Table, under sub-section (3) of Section 52 of the Agricultural Produce (Development and Warehousing) Corporation Act, 1956, a copy of each of the following Notifications

- (i) G S R No 15 dated the 3rd January, 1959, and No 64 dated the 17th January, 1959, making certain further amendments to the Agricultural Produce (Development and Warehousing) Corporation Rules, 1956
- (ii) G S R Nos 64 to 66 dated the 17th January 1959 [Placed in Library See No LT-1204/59]

CHINAKURI COLLIFRY DISASTER

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of Report of Inquiry into the Chnakuri Colliery Disaster published in Notification No SO-2531 dated the 6th December, 1958 [Placed in Library See No LT-1205/59]

NOTIFICATIONS ISSUED UNDER ESSENTIAL COMMODITIES ACT

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of each of the following Notifications

- (i) G S R No 1183, dated the 13th December 1958, making certain amendment to the Uttar Pradesh Foodgrains (Export Control) Order, 1958

- (ii) G S R No. 1216, dated the 17th December, 1958
- (iii) G S R No. 1217, dated the 20th December, 1958, containing the Rice and Paddy (Assam) Second Price Control Order, 1958
- (iv) G S R No 1227, dated the 22nd December, 1958, containing the Milled Rice (Bihar) Price Control Order, 1958
- (v) G S R No 1228, dated the 23rd December, 1958, containing the Rice (Madhya Pradesh) Second Price Control Order, 1958
- (vi) G S R No 1233, dated the 24th December, 1958, containing the Uttar Pradesh Paddy (Restriction of Movement) Order, 1958
- (vii) G S R No 1237, dated the 31st December, 1958
- (viii) G S R No 23, dated the 3rd January, 1959, containing the Punjab Paddy (Export Control) Order, 1959
- (ix) G S R No 44, dated the 7th January, 1959, making certain amendments to the Rice (Madhya Pradesh) Second Price Control Order, 1958
- (x) G S R No 45, dated the 8th January, 1959, containing the Delhi Wheat (Export Control) Order, 1959
- (xi) G S R No 46 dated the 10th January, 1959, making certain amendment to the Uttar Pradesh Paddy (Restriction on Movement) Order, 1958
- (xii) G S R No 71, dated the 15th January, 1959, making certain amendments to the Rice (Uttar Pradesh) Price Control Order, 1958
- (xiii) G S R No 110, dated the 22nd January, 1959, making certain further amendments to the

2189 *Papers laid on MAGHA 27, 1950 (S4KA) Table* 2190 *Petition re Indian Electricity (Amendment) Bill*

(xiii) Rice (Madhya Pradesh) Second Price Control Order, 1958 stocks served on certain traders in Krishna District (Andhra Pradesh)

(xiv) G S R No 113, dated the 24th January, 1959, making certain further amendments to the Rice (Madhya Pradesh) Second Price Control Order, 1958 (ii) Three statements showing 379 Orders to get declaration of stocks served on certain traders in East Godavari District (Andhra Pradesh)

(xv) G S R No 114, dated the 24th January, 1959, containing the Rice and Paddy (Andhra Pradesh) Price Control Order 1959 (iii) Three statements showing 536 Orders to get declaration of stocks served on certain traders in West Godavari District (Andhra Pradesh)

(xvi) G S R No 134, dated the 28th January, 1959, containing the Rice and Paddy (Madras) Price Control Order, 1958 (iv) One statement showing 30 Orders to get declaration of stocks served on certain traders in Guntur District (Andhra Pradesh)

(xvii) G S R No 135, dated the 2nd February, 1959, containing the Punjab Roller Mills (Regulation of Use of Wheat) Order, 1959 (v) Four statements showing 258 Requisition orders for Rice served on certain traders in Krishna District (Andhra Pradesh)

(xviii) G S R No 167, dated the 4th February, 1959, containing the Rice and Paddy (Mysore) Price Control Order, 1959 (vi) Ten statements showing 394 Requisition orders for Rice served on certain traders in West Godavari District (Andhra Pradesh) [Placed in Library See No LT-1286/59]

(xix) G S R No 168, dated the 4th February, 1959, making certain amendment to the Rice and Paddy (Andhra Pradesh) Price Control Order, 1959

(xx) G S R No 171, dated the 7th February, 1959, making certain further amendments to the Interzonal Wheat Movement Control Order, 1957 [Placed in Library See No LT-1206/59]

ORDERS ISSUED UNDER ESSENTIAL COMMODITIES ACT

Shri A. M Thomas: I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of each of the following papers

(i) Three statements showing 428 Orders to get declaration of

12-04 hrs.

PETITION RE INDIAN ELECTRICITY (AMENDMENT) BILL

Secretary: Sir, under Rule 167 of the Rules of Procedure and Conduct of Business in Lok Sabha, I have to report that a petition as per statement laid on the Table has been received relating to the Indian Electricity (Amendment) Bill 1958, as reported by the Joint Committee

STATEMENT

Petition relating to the Indian Electricity (Amendment) Bill, 1958, as reported by the Joint Committee

Petition No	No of signatories	District or town	State
22	1	Chittoor District	Andhra Pradesh